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However, according to the budget estimates for 1977-78, the States (excluding, Tamil Nadu Gujarat, Arunachal Pradesh Lakshadweep) are expected to derive a revenue of the order of Rs. 550 crores from excise on liquor. Allowing a buoyancy which in the past has been of the order of 10 to 15 per cent per annum, the total loss of revenue on account of introduction of prohibition in the 5 years beginning 1978-79 could be of the order of approximately Rs. 3,700 crores. In view of the fact that the speed and manner in which the policy of prohibition will be enforced by State Governments is not yet known it may be premature at this stage to indicate the exact quantum of loss of revenue.

As the State excise revenue accrues to the State Governments, they will have to consider steps which may be necessary, or considered feasible, to make good the loss through other measures. It is premature to indicate what steps the State Governments propose to take or will take to make good the loss of revenue which may be occasioned as a result of enforcement of prohibition.

## Convention of Medical Specialists at Delhi

\*69. SHRI MAHENDRA BAHADUR SINGH: SHRI SAT PAUL MITTAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that medical specialists of Delhi at a convention held on the 7th September, 1977 adopted a resolution urging upon Government to set up panels of doctors in all important medical centres to decide whether a patient should or should not be sent abroad for treatment;
- (b) if so, what are the mam features of the resolution; and

(c) what action Government propse to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAG-DAMBI PRASAD YALAV): (a) No, Sir.

(b) and (c) Do not arise.

## Visit to Flood-affected States by the **Central Team**

\*70. SHRIMATI HAMIDA HABIB-ULLAH:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI PRAKASH MEH-ROTRA:

SHRI SAWAISINGH SISODIA: SHRI GURUDEV GUPTA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that a Central team recently visited the flood-affected States to make an on-the-spot enquiry about the loss of life, property and crops caused by the recent floods in those States:
- (b) whether the team has submitted its report to Government;
  - (c) if so, what are the details thereof; and
- (d) what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (d) A statement is laid on the Table of the Sabha.

## Statement

- (a) and (b) Yes, Sir. Central Teams have visited the flood-affected areas in Assam, Gujarat, Harvana, Himachal Pradesh, Orissa, Rajasthan, Uttar Pradesh and West Bengal and have submitted their reports.
- (e) and (d) The Teams have re commended to Government to provide